

(31)

Per Tribunal

10/12/99

Applicant in person by P.A. Prabhakaran

Advocate / Respondent by R.K. Shetty

Counsel. *Peri* or

The matter adjourned to 20/12/99
for orders

13/12/99 Registrar

20.12.99

Sh. Prabhakaran for the applicant. Mr.
R.K. Shetty for Sh. R.K. Shetty for
respondents. On request of both sides, the
matter is adjourned till for orders.

24.1.2000

S.L.
M(J)

D.S. Baweja
M(A)

CP 30/99 in OA 624/92
Date : 24.1.2000

Mr.P.A. Prabhakaran, for
the applicant. Mr.Ravi Shetty,
Counsel for the Respondents.

Adjourned to 10.3.2000
to verify further development in
the matter.

S.L.
(S.L. Jain) (B.N. Bahadur)
M(J) M(A).

H.

PT 07.4.2000

as no DB in C-II
is available matter

Adjourned to
17.4.2000

OA 624/92 (1) Dated: 10.3.2000
None for the applicant.
Shri R.K.Shetty counsel for the
respondents.
Last opportunity is given
to the applicant. List the case
for orders on 7.4.2000.

S.L.
(S.L.Jain)
Member(J)

D.S. Baweja
(D.S. Baweja)
Member (A)